NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

26

T .C.P No. 354/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Armed Forces Ex-Officers Multi Service Co-

Operative Socity Ltd.

V/s

Ganage Pressing Pvt.Ltd

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 VPYGZE Advocate (1)

Citylegal

ORDER TCP No.354/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)